

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
GVK POWER (GOINDWAL SAHIB) LIMITED OPERATING IN THERMAL POWER	
GENERATION AT GOINDWAL SAHIB, TARN TARAN DISTRICT,	
NEAR AMRITSAR, PUNJAB	
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	GVK POWER (GOINDWAL SAHIB) LIMITED PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. Address of the registered office	Plot No. 10, Paigah Colony, Sardar Patel Road, Secunderabad, Hyderabad, Telangana-500003
3. URL of website	https://www.cirpgvkgoindwal.com
4. Details of place where majority of fixed assets are located	Thermal Power Plant of GVK Power (Goindwal Sahib) Limited located at Goindwal Sahib, Tarn Taran District, Near Amritsar, Punjab-143422
5. Installed capacity of main products/services	Coal based Thermal Power Plant of 540 MW capacity (having 2 units of 270 MW capacity each)
6. Quantity and value of main products/services sold in last financial year	Information uploaded at: https://www.cirpgvkgoindwal.com
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13. Process email id to submit EOI	cirpgvkgoindwal@gmail.com
Sd/-	
Name of the Resolution Professional: Ravi Sethia	
Registration Number of the Resolution Professional: IBBI/IPA-001/IP-P01305/2018-2019/12052	
Registered Address of the Resolution Professional: KPMG Restructuring Services LLP,	
8th Floor, Building No. 10, DLF Cyber City, Phase II,	
Gurgaon, Haryana-122002	
For GVK Power (Goindwal Sahib) Limited	
Date : 16th Dec 2022	
Place : Gurugram, Haryana	

10 Companies: Pursuit of Profit

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Companies: Pursuit of Profit **II**

THE ECONOMIC TIMES | LUCKNOW | FRIDAY | 14 DECEMBER 2022 | WWW.ECONOMICTIMES.COM

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శుక్రవారం 16-12-2022

సుగు తెలుగు దినపత్రిక

సంపుటి : 8 సంఖ్య : 344

Published from Hyderabad, Rangareddy, Khammam, Karimnagar

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శుక్రవారం 16 డిసెంబర్ 2022

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<p>ఆసక్తి వ్యక్తీకరణ కొరకు అప్లైమెంట్లో మార్పులు జివికె పవర్ (గోయింద్వాలే సాహిబ్) లిమిటెడ్ ఆఫ్ఫీస్ ఇన్ ఛార్జ్ పవర్ జనరేషన్, గోయింద్వాలే సాహిబ్, తార్న్ తారన్ జిల్లా, అమృత్సర్ దగ్గర, పంజాబ్ (ఇన్సాలెన్సీ) అండ్ బ్యాంక్రప్సీ బోర్డు ఆఫ్ ఇండియా (ఇన్సాలెన్సీ) రిజిస్ట్రార్ జనరల్ (ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016 యొక్క రెగ్యులేషన్ 36వ (1) క్రింద)</p>	
సంబంధిత టెంపొలు	
1. కార్పొరేట్ డెటైల్ షీటు PAN మరియు CIN నెం.తోసహా	జివికె పవర్ (గోయింద్వాలే సాహిబ్) లిమిటెడ్ PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. రిజిస్ట్రార్ ఆఫీసు చిరునామా	ఫ్లాట్ నెం. 10, పైగా కాలనీ, సర్కార్ పటేల్ రోడ్డు, సికింద్రాబాద్, హైదరాబాద్, తెలంగాణ-500003
3. వెబ్సైట్ యొక్క యూఆర్ఎల్	https://www.cirpgvkgoinawal.com
4. స్థిర ఆస్తులు అధిక భాగంగా ఉన్న స్థలం వివరాలు	గోయింద్వాలే సాహిబ్ వద్ద జివికె పవర్ (గోయింద్వాలే సాహిబ్) లిమిటెడ్ వద్ద ఛార్జ్ పవర్ ఫ్లాట్ ఉన్నది, తార్న్ తారన్ జిల్లా, అమృత్సర్ దగ్గర, పంజాబ్-143422.
5. ప్రధాన ఉత్పత్తులు/ సర్వీసులు ఇన్స్టాలేషన్ల సామర్థ్యం	కోల్ ఆధారిత ఛార్జ్ పవర్ ఫ్లాట్ 540ఎండబ్ల్యు సామర్థ్యం (ప్రతి ఒక్కటి 2యూనిట్లు 270 ఎండబ్ల్యు సామర్థ్యం)
6. గత చివరి సంవత్సరంలో విక్రయించిన ప్రధాన ఉత్పత్తులు/ సర్వీసుల పరిమాణం & విలువ	సమాచారం అవైలేబుల్ చేయబడిన https://www.cirpgvkgoinawal.com
7. ఉదోగ్యులు/ కార్మికుల సంఖ్య	98 మంది ఉద్యోగులు మరియు తేది: 8, డిసెంబర్, 2022 నాటికి వర్కమెన్ నిల్
8. రెండు సంవత్సరాల చివరిగా అందుబాటులో ఉన్న ఆర్థిక నివేదికలు (షెడ్యూల్డ్ తో) సహా మరియు వివరాలు, రుణదాతల జాబితా, ప్రక్రియ యొక్క తదుపరి ఈవెంటుల సంబంధిత తేదీ ఇక్కడ లభించును.	https://www.cirpgvkgoinawal.com
9. కోడ్ లోని సెక్షన్ 25(2) (హెచ్) క్రింద రిజిస్ట్రార్ జనరల్ దరఖాస్తులకు అర్హత ఇక్కడ లభించును	ప్రాస్యెక్టివ్ రిజిస్ట్రార్ అఫ్ఫికంట్స్ కు కోడ్ లోని సెక్షన్ 25(2) హెచ్ ప్రకారం అర్హత నిర్ధారణకు సంబంధించిన వివరాలు దిగువ వెబ్సైట్ వద్ద అప్లోడ్ చేయబడినవి. https://www.cirpgvkgoinawal.com
10. ఆసక్తి వ్యక్తీకరణకు స్వీకరణకు చివరి తేదీ	09 జనవరి, 2023
11. నిర్ణీత రిజిస్ట్రార్ జనరల్ దరఖాస్తుదారుల ప్రావిజన్ల జాబితా జారీ తేదీ	19 జనవరి, 2023
12. ప్రావిజన్ల లిస్ట్ అభ్యంతరాలను సమర్పించుటకు చివరి తేదీ	24 జనవరి, 2023
13. EOI సమర్పించుటకు ప్రాసెస్ ఇమెయిల్ ఐడి	cirpgvkgoinawal@gmail.com
<p>సం/- రిజిస్ట్రార్ ప్రాఫెషనల్ షేరు: రవి సేథియా రిజిస్ట్రార్ ప్రాఫెషనల్ యొక్క రిజిస్ట్రేషన్ నెంబర్: IBBI//IPA-001/IP-P01305/2018-2019/12052 రిజిస్ట్రార్ ప్రాఫెషనల్ యొక్క రిజిస్ట్రే చిరునామా: కెపిఎంఐ రికన్స్ట్రక్షన్ సర్వీసెస్ ఎల్ఎల్పి, 8వ అంతస్తు, బిల్డింగ్ నెం. 10, డిఎల్ఎఫ్ సైబర్ సిటీ, ఫేజ్-2, గుర్గ్రామ్, హర్యానా-122002 జివికె పవర్ (గోయింద్వాలే సాహిబ్) లిమిటెడ్ కొరకు</p>	
<p>తేది: 16 డిసెంబర్, 2022 ప్రదేశం: గుర్గ్రామ్, హర్యానా</p>	

ਪੰਜਾਬੀ ਟ੍ਰਿਬਿਊਨ

ਲੋਕ ਆਵਾਜ਼

PUNJABI TRIBUNE FRIDAY, DECEMBER 16, 2022

ਪੰਜਾਬੀ ਟ੍ਰਿਬਿਊਨ, ਜਲੰਧਰ, ਸ਼ੁੱਕਰਵਾਰ, 16 ਦਸੰਬਰ 2022

9

ਫਾਰਮ ਜੀ	
ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ, ਤਰਨ ਤਾਰਨ ਜ਼ਿਲ੍ਹਾ, ਨਜ਼ਦੀਕ ਅੰਮ੍ਰਿਤਸਰ, ਪੰਜਾਬ ਵਿਖੇ ਥਰਮਲ ਪਾਵਰ ਜਨਰੇਸ਼ਨ ਵਿਚ ਚੱਲ ਰਹੀ ਜੀਵੀਕੇ ਪਾਵਰ (ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਡ ਲਈ ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਵਾਸਤੇ ਸੱਦਾ (ਇਨਸਾਲਵੇਂਸੀ ਐਂਡ ਬੈਕਰੂਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੇਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰਾਸੈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨਜ਼, 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 36ਏ(1) ਅਧੀਨ)	
ਸਬੰਧਤ ਵੇਰਵਾ	
1. ਕਾਰਪੋਰੇਟ ਡੋਕਟਰ ਦਾ ਨਾਂ PAN/CIN/LLP ਨੰਬਰ ਸਹਿਤ	ਜੀਵੀਕੇ ਪਾਵਰ (ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਡ PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਦਾ ਪਤਾ	ਪਲਾਟ ਨੰ. 10, ਪਾਈਗਾਹ ਕਲੋਨੀ, ਸਰਦਾਰ ਪਟੇਲ ਰੋਡ, ਸਿਕੰਦਰਾਬਾਦ, ਹੋਦਰਾਬਾਦ, ਤੇਲੰਗਾਨਾ-500003
3. ਯੂਆਰਐਲ ਆਫ ਵੈੱਬਸਾਈਟ	https://www.cirpgvkgoindwal.com
4. ਸਥਾਨ ਦਾ ਵੇਰਵਾ, ਜਿੱਥੇ ਬਹੁਤ ਸਾਰੇ ਫਿਕਸਡ ਅਸਾਸੇ ਸਥਿਤ ਹਨ-	ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ, ਤਰਨ ਤਾਰਨ ਜ਼ਿਲ੍ਹਾ, ਨਜ਼ਦੀਕ ਅੰਮ੍ਰਿਤਸਰ, ਪੰਜਾਬ-143422 ਵਿਖੇ ਸਥਿਤ ਥਰਮਲ ਪਾਵਰ ਪਲਾਂਟ ਆਫ ਜੀਵੀਕੇ ਪਾਵਰ (ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਡ
5. ਮੈਨ ਪ੍ਰਾਡਕਟਸ/ਸਰਵਿਸਿਜ਼ ਦੀ ਸਥਾਪਤ ਸਮਰੱਥਾ	540 ਐਮਡਬਲਿਊ ਸਮਰੱਥਾ ਦਾ ਕੋਇਲਾ ਆਧਾਰਤ ਥਰਮਲ ਪਾਵਰ ਪਲਾਂਟ (270 ਐਮਡਬਲਿਊ ਹਰੇਕ ਦੀ ਸਮਰੱਥਾ ਵਾਲੀਆਂ ਦੋ ਯੂਨਿਟਾਂ)
6. ਮੈਨ ਪ੍ਰਾਡਕਟਸ/ਸਰਵਿਸਿਜ਼ ਦੀ ਮਾਤਰਾ ਤੇ ਮੁੱਲ, ਜੋ ਕਿ ਪਿਛਲੇ ਮਾਲੀ ਸਾਲ ਵਿਚ ਵੇਚੀ ਗਈ ਹੈ	ਸੂਚਨਾ ਅਪਲੋਡ ਹੈ: https://www.cirpgvkgoindwal.com
7. ਕਰਮਚਾਰੀਆਂ/ਵਰਕਮੈਨ ਦੀ ਸੰਖਿਆ	08 ਦਸੰਬਰ, 2022 ਦੇ ਅਨੁਰੂਪ 98 ਕਰਮਚਾਰੀ ਤੇ ਨਿੱਲ ਵਰਕਮੈਨ
8. ਪਿਛਲੇ 02 ਸਾਲਾਂ ਲਈ ਸੁਲੱਭ ਮਾਲੀ ਸਟੇਟਮੈਂਟਾਂ (ਸ਼ੇਡਿਊਲਜ਼ ਸਹਿਤ) ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਲਿਸਟ, ਪ੍ਰਾਸੈਸ ਦੀ ਅਨੁਵਰਤੀ ਇਵੈਂਟਸ ਲਈ ਸਬੰਧਤ ਮਿਤੀਆਂ ਸਹਿਤ ਹੋਰ ਵੇਰਵੇ	https://www.cirpgvkgoindwal.com
9. ਕੌਡ ਦੀ ਧਾਰਾ 25(2) (ਐਚ) ਦੇ ਅਧੀਨ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਲਈ ਪਾਤਰਤਾ ਦੀ ਸੁਲੱਭਤਾ:	ਕੌਡ ਦੀ ਧਾਰਾ 25(2) (ਐਚ) ਦੇ ਅਧੀਨ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਲਈ ਪਾਤਰਤਾ ਮਾਪਦੰਡ ਅਪਲੋਡ ਕੀਤੇ ਵਿਸਤ੍ਰਿਤ ਰੁਚੀ ਪ੍ਰਗਟਾਵੇ ਵਿਚ ਦਰਜ ਹੈ: https://www.cirpgvkgoindwal.com
10. ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਪ੍ਰਾਪਤ ਕਰਨ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	09 ਜਨਵਰੀ, 2023
11. ਪ੍ਰਸਤਾਵਤ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜ਼ੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	19 ਜਨਵਰੀ, 2023
12. ਆਰਜ਼ੀ ਸੂਚੀ ਬਾਰੇ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	24 ਜਨਵਰੀ, 2023
13. ਈਓਆਈ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਲਈ ਪ੍ਰਾਸੈਸ email id	cirpgvkgoindwal@gmail.com
<p>ਸਹੀ/ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੈਸ਼ਨਲ ਦਾ ਨਾਂ: ਰਵੀ ਸੇਥੀਆ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੈਸ਼ਨਲ ਦਾ ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ IBBI/IPA-001/IP-P01305/2018-2019/12052 ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੈਸ਼ਨਲ ਦਾ ਰਜਿ: ਪਤਾ ਕੇਪੀਐਮਜੀ ਰਿਸਟ੍ਰਕਚਰਿੰਗ ਸਰਵਿਸਿਜ਼ ਐਲਐਲਪੀ 8ਵੀਂ ਮੰਜ਼ਿਲ, ਬਿਲਡਿੰਗ ਨੰ. 10, ਡੀਐਲਐਫ ਸਾਈਬਰ ਸਿਟੀ, ਫੇਜ਼-II, ਗੁੜਗਾਓ, ਹਰਿਆਣਾ-122002 ਵਾਸਤੇ ਜੀਵੀਕੇ ਪਾਵਰ (ਗੋਇੰਦਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਡ</p>	
<p>ਮਿਤੀ: 16 ਦਸੰਬਰ, 2022 ਥਾਂ: ਗੁਰੂਗ੍ਰਾਮ, ਹਰਿਆਣਾ</p>	